



IN THE HIGH COURT OF ORISSA: CUTTACK.
N O T I C E

No.1792 / Dtd.29.10.2026

The 4th **National Lok Adalat, 2026** is scheduled to be held in the High Court premises on Saturday the 12th day of **December, 2026** under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority, Cuttack and the High Court Legal Services Committee, Orissa, Cuttack. For better and smooth disposal of the cases in the said Lok Adalat, the date of first **Pre-Lok Adalat Sitting** has been fixed on **19.11.2026 at 4:45 P.M.** in the **New Conference Hall of old Building of Hon'ble High Court of Orissa** by the Hon'ble Executive Chairmen, Odisha State Legal Services Authority, Cuttack.

The following matters will be taken up for disposal in the aforesaid **National Lok Adalat, 2026**.

- (I) *Criminal Compoundable Matters*
- (II) *N.I. Act Cases U/s.138*
- (III) *Bank Recovery Matters*
- (IV) *Motor Accident Claim Cases*
- (V) *Labour Dispute Cases*
- (VI) *Disputes related to Public Utility Services such as Electricity & Water Bills Cases Etc. (excluding non-compoundable)*
- (VII) *Matrimonial Disputes (except Divorce)/Family Disputes*
- (VIII) *Land Acquisition Matters*
- (IX) *Service Matters including Pension Cases*
- (X) *Revenue & other ancillary Matters, pending before High Court, District Courts and State/District/Taluka Authorities*
- (XI) *IPR Matters/Consumer Matters/also other matters pending before any other quasi-Judicial Authority*
- (XII) *Other Civil Matters (Rent, Easementary rights Injunction Suits Specific Performance Suits etc.)*

The learned counsels desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the High Court Legal Services Committee, at **2nd Floor of the First Extension Building of the Hon'ble High Court of Orissa (Inside of O.A. Section)** on all working days between **10.00 A.M. to 5.00 P.M.** latest by **13.11.2026**. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S. Committee) as per Memo/list received at their end latest by **16.11.2026**.

Dated: 29.10.2026
C U T T A C K

SECRETARY

 29.10.2026

HIGH COURT LEGAL SERVICE COMMITTEE
ORISSA, CUTTACK